

**BY FAX/SPECIAL MESSENGER/SPEED POST****THE GAUHATI HIGH COURT AT GUWAHATI**(HIGH COURT OF ASSAM : NAGALAND : MEGHALAYA : MANIPUR : TRIPURA :  
MIZORAM AND ARUNACHAL PRADESH)No.HC.VII-100(Pt-II)/2010/9058 /A

From: Shri V.K. Chandak,  
Joint Registrar (Judl.-I),  
Gauhati High Court,  
Guwahati.

To:

**The Director,  
National Judicial Academy,  
Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044  
Fax No.0755-2696904.**

*Dated, Guwahati, the 23<sup>rd</sup> of November, 2011.*

Sub:- Nomination of Judicial Officers for NJA Programme Nos. P-463, P-464 &amp; P-465.

Ref:- Your letter No. NJA/Reg/Ac. Prog./ 3685 dated 9<sup>th</sup> September, 2011.


Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the NJA Programmes for the month of December, 2011, in the following manner:-

Sl. No.	Prog. No.	Prog. Date	Prog. Name	Target Group	No. of nomination(s)	Proposed participants
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	P-453 to P-462	Dec. 2-4, 2011	National Court Excellence Enhancement Programme (CEEP 11-20)	Not available	Not available	<b>Nomination will be made after receipt of the information for the same from NJA</b>
2.	P-463	Dec. 2-4, 2011	National Conference of State Judicial Academies on Development of Model National Judicial Education Curriculum : Administration of Criminal Justice.	Directors, Academic and Executive Heads of State Judicial Academies; faculty members of State Judicial Academies; other judges closely associated with State Judicial Academies	1 No.	Shri Sunil Kumar Poddar, Civil Judge & Asstt. Sessions Judge, Barpeta
3.	P-464	Dec. 9-19, 2011	National Orientation Programme for Civil Judges (Jr. Division)	Civil Judges (Jr. Divn.) within two years of completion of SJA Training (where	3 Nos.	1. Shri Nayan Jyoti Dutta, Judicial Magistrate, 1 <sup>st</sup> Class, Cachar, Silchar.

				Judges of this category are not available, the junior most Civil Judges may be nominated).		<p>2. Shri Nayan Jyoti Sarma, Munsiff-cum-Magistrate, Bajali.</p> <p>3. Shri Purandar Prasad Paul, Judicial Magistrate, 2<sup>nd</sup> Class, North Tripura, Kamalpur.</p>
4.	P-465	Dec. 9-12, 2011	National Orientation Programme for newly appointed Additional District Judges	Judges appointed to the DJ / ADJ level within the past three years preferably with at least ten years of service remaining in the judiciary.	2 Nos.	<p>1. Shri Kamalendu Choudhury, District &amp; Sessions Judge, Karimganj.</p> <p>2. Shri Mahmud Ahmed, Addl. District &amp; Sessions Judge, FTC, Hojai</p>

Yours faithfully,

  
23/11/2011

**JOINT REGISTRAR (JUDL.-I)**